

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
SHAHDARA DISTRICT : KARKARDOOMA COURTS, DELHI.**

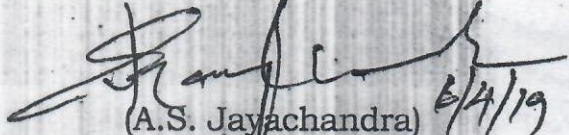
**ORDER**

Consequent upon the postings/transfers of Officers of Delhi Judicial Service vide Order no. 12/DHC/Gaz/G-7/VI.E2(a)/2019 dated 26.03.2019 of the Hon'ble High Court of Delhi, two new Magisterial Courts have been created in Shahdara District, Karkardooma Courts, Delhi, to be functioning w.e.f. 09.04.2019.

Hence, concerned Metropolitan Magistrates of Shahdara District, Karkardooma Courts, Delhi, are requested to direct their Ahlmad/Asstt Ahlmad to send the cases to the transferee court(s) as per the police stations allocated in the aforementioned order.

The CMM, Shahdara District, Karkardooma Courts, Delhi will ensure the compliance of the aforementioned directions of Hon'ble High Court, Delhi with respect to Magisterial Courts pertaining to Shahdara District and keep a proper track about movement of cases from transferor court(s) to transferee court(s) so that no inconvenience is caused to the lawyers and litigants in transfer of cases.

The Transferor Court will send the files/records/proceedings to the Transferee Court in all respects with instructions to the parties or other concerned/witnesses/applicants to appear before the Transferee Court on the date fixed and Transferor Court would display the cases with name of Transferee Court on the Notice Board of the Court, to avoid any inconvenience to the lawyers and litigants. The Ahlmad/Asstt. Ahlmad/JJA of the Transferor Court shall handover the files/records/proceedings to the Ahlmad/Asstt. Ahlmad/JJA of the Transferee Court, so that all kind of applications (whether C.A., Inspection etc.) may be dealt by Transferee Court.

  
(A.S. Jayachandra) 6/4/19  
District & Sessions Judge  
Shahdara District, KKD, Delhi.

No 2262-2272/Judl./Shd./KKD/2019. Delhi, Dated : 6/4/19

**Copy forwarded for information and necessary action/compliance to :-**

1. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Ld. CMM, Shahdara District, Karkardooma Courts, Delhi.
4. The all the concerned Judicial Officers of Shahdara District, Karkardooma Courts, Delhi.
5. The Ld. Officer-In-Charge, Computer Branch, Shahdara District, Karkardooma Courts, Delhi.
6. The A.O (Judl.)/Incharge, Filing Section, Administration Branch, General Branch, Shahdara District, Karkardooma Courts, Delhi.
7. The PRO/APRO, Karkardooma Courts, Delhi.
8. The C.P.P, Shahdara District, Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Website Committee, Karkardooma Courts and Tis Hazari Courts, Delhi.
11. The Reader to the undersigned.